

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 12th **Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1148/2013

S.K. Singh **Applicant**

By Advocate: **None**

Versus

1. Union of India & Ors. **Respondents**

By Advocate: **Shri Sachin Upadhyay proxy counsel to Ms. Mamta Sharma**

O R D E R

List revised. None present for applicant. Shri Sachin Upadhyay proxy counsel to Ms. Mamta Sharma, Advocate is present for respondents.

2. It appears that applicant has lost interest to pursue the matter. Accordingly, Original Application is dismissed in default of the applicant and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil